

OA-172/96

Shri R.N. Choudhary Applicant

1/23.1.1996

Shri N.K. Lal, Registrar

The learned counsel Shri D.S. Prasad is present on behalf of the applicant. For removal of defects, the case is adjourned to 22.2.1996.

(N.K. Lal)
Registrar

MPS.

Adjourned to 4/3/96.

2/8.3.96

Shri M.L. Paswan, Registrar I/c

Defects have been removed. List before the Bench for admission on 25.3.96.

(M.L. Paswan)
Registrar I/c

SKS

3/25.03.96

Counsel for the applicant : None.

No one appears for the applicant even after being called for the second time. Let the O.A. be listed for admission on 03.04.1996.

(N.K. Verma)
Member (A)

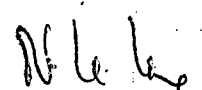
SKJ

DA - 172/96

4./ 3.4.96. Counsel for the applicant: None.

None for the applicant today also. This is a Division Bench matter and may be adjourned sine die. It may be placed before the Division Bench when it is available.

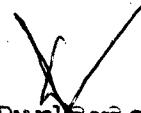
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(N.K. Verma)
Member (A)

5/29.10.1996

No one appears. List this case on 12.11.1996 for admission.

MPS.


(D. Purkayastha)
Member (J)

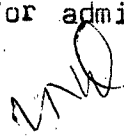

(K.D. Saha)
Member (A)

6

12.11.96

CM

List on 6.12.96 for admission.


(V.N. Mehrotra)
Vice-Chairman

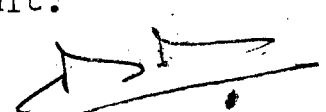
7/06.12.96

None appears even today.

The case is dismissed for default.

SKJ


(D. Purkayastha)
Member(J)


(K.D. Saha)
Member(A)